

(c) whether the Union Government have provided any relief of compensation to the orange growers of Maharashtra; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) No such report has been received from the Government of Maharashtra in this regard.

(b) to (d) Do not arise.

Brahmaputra Board

4231. SHRI NRIPEN GOSWAMI: Will the PRIME MINISTER be pleased to state:

(a) the details of project reports prepared and submitted to the Government by the brahmaputra Board so far till date;

(b) whether these project reports have been cleared by the State Governments of Northeast region as well as by the Union Government;

(c) if so, the details thereof along with the status of each projects; and

(d) the total investment envisaged by the Brahmaputra Board at the time of submission of each project report and the cost escalation thereafter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) Brahmaputra Board has submitted to the Union Government Detailed Project Reports for multipurpose projects on (i) Pagladiya in Assam, (ii) Tipaimukh at the Manipur-Mizoram border.

(b) and (d) Pagladiya Dam project, costing Rs. 480 crore and updated to Rs. 522 crore at 1997 price level, has been accorded techno economic and environmental clearance by the Centre. Technical clearance subject to certain conditions was also accorded to Tipaimukh Dam Project, costing Rs. 2,899 crore. This project could not been taken up in the absence of agreement amongst the beneficiary states of Assam, Manipur and mizoram.

Indo-US Co-operation in Nuclear Field

4232. SHRIMATI JAYANTI PATNAIK: Will the PRIME MINISTER be pleased to state:

(a) whether the scientist of India and United States have identified new areas for nuclear tie-ups; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF (EXTERNAL AFFAIRS) SHRIMATI VASUNDHARA RAJE: (a) and (b) During the visit of a delegation led by the Chairperson of the US Nuclear Regulatory Commission (NRC), the possibility of collaboration between the Atomic Energy Regulatory Board (AERB) of India and the US NRC on three nuclear safety related projects was discussed. The US NRC invited delegation from the AERB to visit the US in September-October 1998 for further interaction on these projects. Following the nuclear tests on May 11 and 13, 1998, the Chairperson, US NRC indicated that further action on these projects had been stopped.

Colour Picture Tubes

4233. SHRI D.S. AHIRE: Will the PRIME MINISTER be pleased to state:

(a) whether the gap between the demand and supply of colour picture tubes is too wide;

(b) if so, the actual demand and supply of colour picture tubes;

(c) the steps taken by the Government to meet the demand; and

(d) the year by which the country is likely to become self-sufficient in the production of colour picture tubes?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) (a) to (d) The country is self-sufficient in the manufacture of 14", 20" & 21" CPTs. The installed capacity for Colour Picture Tubes (CPTs) is 64 lakh numbers per annum as against a demand of 32 lakh numbers in 1997. There is a gap between demand and supply for larger sizes CPTs (25", 29" & above) only. The requirement of large size CPTs (25", 29" & above) currently is too small for economically viable production in the country.